

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
 (Establishment Section) **Civil Secretariat,**  
 Srinagar/Jammu

**Subject : Select List for the post of Assistant Legal Remembrancer/  
 District Litigation Officer in the Department of Law,  
 Justice and Parliamentary Affairs.**

**NOTICE**

The following candidates who have been recommended by the Jammu and Kashmir Public Service Commission for appointment to the post of Assistant Legal Remembrancer/ District Litigation Officer (advertised vide Notification No. 21-PSC(DR-P) of 2022 dated 29.08.2022 read with addendum dated 02.09.2022) pursuant to **Letter No.PSC/DR/DLO/2023 dated 23.06.2023**, are hereby directed to submit their e-mail IDs and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: [lawdepartment4455@gmail.com](mailto:lawdepartment4455@gmail.com)* within a period of twenty one days positively for uploading the same of the Employee Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointments as Assistant Legal Remembrancer/ District Litigation Officer in the Department of Law, Justice and Parliamentary Affairs and shall forfeit the right of appointment without any further notice:-

S.No.	Name of the Candidate	Parentage	Address	Selection Category
1	Sahil Sangra	Surinder Kumar	VPO Rajinder Pura, Vijaypur	OM
2	Ishfaq Ahmad Khan	Mohammad Maqbool Khan	111 Choker Kunzer	OM
3	Ulfat Altaf	Altaf Hussain Baba	84 Vanpora Qaimoh	RBA
4	Zeeshan Eilahi	Habib Ullah Tantray	85 Dar Ganie Gund Tral Aripal	RBA
5	Mukesh Singh	Tara Singh	Village Nikhian Khour Jammu Khour	ALC
6	Adil Rehman	Abdul Rehman	90 Batapora Hunipora Chitti Nehama Pulwama	SLC

*Ashish Gupta*  
28.06.23

**(Ashish Gupta)**  
**Additional Secretary to Government**

**No.LAW-Estt/29/2022-10**

**Dated. 28 -06-2023**

**Copy to :**

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhawan, Srinagar.
2. Commissioner Secretary to Government, General Administration Department.

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3. Secretary, J&K Public Service Commission.
4. Director Information, J&K with the request to get this Order published in two leading newspapers (One English and One Urdu) at Srinagar and Jammu respectively.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
7. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
9. Concerned file.